(a) whether any Techno-Economic Survey of the expanded Himachal Pradesh after the reorganisation of Punjab is proposed to be undertaken; and

• (b) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUNLA): (a) and (b). There is no proposal to undertake a techno-economic survey of the enlarged Himachal Pradesh.

Museum in Memory of Late Dr. Rajendra Prasad in Bihar Vidyapith, Patna

6902. SHRI HEM RAJ; Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government are aware that Shri Jaya Prakash Narayan has set up a museum in the memory of late Dr. Rajendra Prasad, the first President of India, in Bihar Vidyapith at Patna;

(b) if so, whether Government propose to take it under its own management to perpetuate his memory; and

(c) if not, the reasons therefor?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) Yes, Sir. A museum after the name of late (Dr. Rajendra Prasad, the first President of India, has been set up by the Rajendra Smriti Samiti in Bihar Vidyapith at Patna of which Shri Jaya Prakash Narayan is a member.

(b) No such proposal from the Samity has been received either by this Ministry or by the State Government.

(c) As such the question of taking over the management of the museum does not arise.

Assistance to Massists from Chinese Embassy in India

6903. SHRI RAM GOPAL SHAL-WALE : Will the Minister of HOME AFFAIRS be pleased to state : (a) whether the attention of Government has been drawn toward the news that the Embassy of China has provided arms assistance for the Maoist revolution in Kerala;

(b) whether it is a fact that according to the Trivandrum Radio reporter a letter of complaint has been handed over to the District Magistrate of Calicut in which the attack made on Pul-Pally and Tellicherry in November last has been discussed;

(c) whether Shri Kunnikkal Narayanan, the first accused in the attack, had direct connection with the Embassy of China; and

(d) if so, the reaction of Government in the matter ?

THE MINISTER OF. STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Government have seen some press reports regarding the charge-sheets submitted in the cases in connection with attacks on pulpally outpost and Tellicherry police station in Kerala in November, 1968. The State Government are being requested to furnish copies of such charge-Sheets.

(b) The exact list of the news-item broadcast by the Trivandrum Station of All India Radio is being ascertained.

(c) According to information received from Kerala Government, during the course of investigation relating to the attacks on Pulpally outpost and Tellicherry police station it was revealed that Shri Kunnikkal Narayanan was having contacts and regular correspondence with the Chinese Embassy in New Delhi.

(d) The cases relating to attacks on Pulpally outpost and Tellicherry police Station are sub-judice.

Teaching of South Indian Languages in Schools

6904. SHRI V. NARASIMHA RAO : Will the Minister for EDUCATION AND YOUTH SERVICES be pleased to state : (a) whether the Government of Uttar Pradesh have any proposal to introduce the teaching of South Indian languages in the Schools compulsorily; and

(b) if so, whether Government would commend the example of U. P. to the other States in the interest of national integration?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) No such information has as yet been received from the Government of Uttar Pradesh.

(b) Does not arise.

Control of Bhakra Dam

6905. SHRI D. N. PATODIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Government have taken any initiative to resolve the question of control of the Bhakra Dam between the concerned State ;

(b) whether the Government of Haryana have recently offered to talk with other concerned States on this issue;

(c) if so, progress which has been made by the Central Government in the matter; and

(d) if no initiative has been taken so far, the reasons therefor ?

THE MINISTER OF STATE IN MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (d). No offer by the Government of Haryana to have talks with other concerned States on this issue has been received by the Government of India. As there has been no agreement so far between the Governments concerned with regard to the procedure to be adopted for resolving this issue, it has not been possible for the Central Government to take any initiative in the matter.

महाराष्ट्र में प्राचीन प्रवझेव

6906. देवराव पाटिल : क्या जिला

तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या महाराष्ट्र में प्राचीन श्रवशेष इस समय उपेक्षित दशा में है; •

(ख) महाराष्ट्रमें प्राचीन कितने ग्रव-शेषों की देखभाल की जाती है तथा कितने ग्रवशेषों की मरम्मत की जा रही है ;

(ग) क्या सरकार को पता है कि माहौर स्थित भगवान दत्तात्रेय के प्राचीन मंदिर की ग्रोर पुरात्तत्व विभाग ढ्वारा अविलम्ब ष्यान देने की ग्रावस्यकता है, ग्रौर

(घ) यदि हाँतो इस बारे में क्या कार्यवाही की जा रही है ?

शिक्षा तथा युवक सेवा मंत्रालय में उप-मन्त्री (श्रीमती जहान ग्रारा जयपास्त सिंह): (क) जी नहीं। महाराष्ट्र के स्मारकों का रख-रखाव, उपलब्घ निधियों की सीमा में परिरक्षरा की ग्रच्छी हालत में रखा जाता है।

(ख) भारतीय पुरातत्वीय सर्वेक्षण द्वारा लगभग 3,500 स्थानों ग्रौर स्मारकों की देखभाल की जाती है। राष्ट्रीय महत्व के संरक्षित स्मारकों की संख्या 279 है, जिनमें महाराष्ट्र में स्थित सात प्राचीन स्थान भी शामिल हैं, जिनकी देख भाल, भारतीय पुरातत्वीय सर्वेक्षण द्वारा की जाती है। पिछले वर्ष शुरू की गई एक संरक्षण कार्य-कम के मधीन महाराष्ट्र स्थित 30 स्मारकों को मरम्मत के लिये लिया गया था। इसके प्रतिरिक्त, ग्रावक्थ्यकतानुसार ग्रन्थ स्मारकों से सम्बन्धित सामान्य वार्षिक ग्रनुरक्षण कार्य भी हाथ में लिया गया था।

(ग) माहौर स्थित भगवान दत्तात्रेय का मंदिर केन्द्रीय संरक्षित स्मारक नहीं और इसलिये इसकी देखभाल, भारतीय सर्वेक्षेण द्वारा नहीं की जाती है।

(घ) प्रका नहीं उठता ।